

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | INCOME TAX OFFICER WARD 3(1) VS THE REGISTER OF COMPANIES WEST BENGAL & M/S. COMFORT DEALTRADE PRIVATE LIMITED |
| UNDER SECTION | SEC 252 (1) - BY GOVERNMENT BODY |

Appearance (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **09.09.2024**.

**Anamitra Pal
Court Officer**